

DIVISION BENCH  
COURT - I

**S-15**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/57(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	<b>SRI RAJARSHI MAITRA VS XPLORE NE TOURISM PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 97(1)</b>

**Appearance VC and Physical (Hybrid) Mode**

**ORDER**

1. None for the parties.
2. Therefore, matter is adjourned to **10.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**